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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No.180/00053/2019  
in Original Application No.180/00396/2015**

**Tuesday, this the 19<sup>th</sup> day of November, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sabeena Varghese, Aged 47 years  
W/o.Varghese Daniel, Lower Division Clerk  
870 A DSC Platoon, Thiruvananthapuram  
Residing at Mukaluvilakizhakkethil  
Manakkala P.O, Adoor  
Pathanamthitta District, Pin- 691 551  
Phone 9495570424

...Petitioner

**(By Advocate Mr.B.Harishkumar)**

**v e r s u s**

1. Sanjay Mitra, Secretary  
(Age and father's name not known to the petitioner)  
Ministry of Defence  
Central Secretariat, New Delhi
2. Vice Admiral Anil Kumar Chawla, AVSM, NM, VSM  
(Age and father's name not known to the petitioner)  
Flag Officer Commanding-in-Chief, for SSO(CP)  
Head Quarters Southern Naval Command  
Cochin – 682 004
3. Lt. Col.Naresh Kumar, VSM  
(Age and father's name not known to the petitioner)  
Chief Record Officer  
DSC Records, Mill Road  
Kannur, Kerala – 670 013
4. Captain R.Rajesh  
(Age and father's name not known to the petitioner)  
The Chief Controller (For CQA (Administration)  
Naval Aeronautical Quality Assurance Service  
Kochi

...Respondents

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**(By Advocate Mr.N.Anilkumar,SCGSC)**

This application having been heard on 19<sup>th</sup> November 2019, the Tribunal on the same day delivered the following :

**ORDER (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

In view of the judgment in O.P.(CAT) No.186 of 2019 setting aside the orders of this Tribunal, there is no issue for consideration in this CP(C). Hence the Contempt Petition is closed. No costs.

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

**SV**

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**List of Annexures**

Annexure CP1 - True copy of the order in O.A No.396/2015 dated 18.12.2018.

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